

(b) if so, the details of such cases reported especially in the agriculture sector during the last three years and the current year;

(c) the steps taken by Government to strengthen the regulatory mechanism for implementing the Minimum Wages Act, 1948 effectively;

(d) whether Government proposes to implement a separate legislation for farm labourers; and

(e) whether Government proposes to take social security measures for farm labourers from central funding and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) and (b) Specific cases have not been reported in the Ministry of Labour and Employment.

(c) Under the Minimum Wages Act, 1948, in the Central Sphere, the enforcement is secured through the Inspecting Officers of the Chief Labour Commissioner (Central) under Central Industrial Relations Machinery (CIRM), while the compliance in the State Sphere is ensured through the State Enforcement Machinery.

(d) In the schedule of employment under the Minimum Wages Act, agriculture is covered.

(e) The Government enacted the Unorganised Workers Social Security Act, 2008 with the objective to provide social security and welfare measures to the workers in the unorganised sector workers including agricultural workers in unorganised sector. As such, the agricultural workers are also eligible to take benefits available under the scheme framed under the Act.

Schemes to promote participation of girls in sports

3057. SHRI AVINASH PANDE: Will the Minister of SKILL DEVELOPMENT ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has undertaken any schemes or programmes to encourage the participation of girls in sporting activities;

(b) if so, the details thereof; and

(c) how many girls have benefited from such schemes/programmes ?

THE MINISTER OF STATE OF THE MINISTRY SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) to (c) All schemes of the Ministry of Youth Affairs and Sports are equally applicable to women.

The sports competitions conducted under the Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) which is now replaced by Rajiv Gandhi Khel Abhiyan (RGKA), introduced from 2008-09, provide a great opportunity for girls to take part in sports in large numbers as the Scheme of RGKA operates from the grassroot level. Number of women participants in sports competitions conducted under PYKKA during 2013-14 was 5.80 lakhs.

Further, efforts are constantly being made to increase the intake of the number of sports women under various sports promotional schemes of Sports Authority of India (SAI). During 2013-14, there were 6838 women trainees receiving training at different SAI Centres in various disciplines, all over the country.

Under the Scheme of Assistance to National Sports Federations, the NSFs conduct national championships for women also in all the three categories namely senior, junior and sub-junior. Under the Scheme 'Priority' and 'Gender' category, NSFs are assisted in organizing one national level championship @ ₹ 2 lakh each for Senior, Junior and Sub-Junior Championships in a year. Similarly, 'other' category NSFs are given assistance @ ₹ 2 lacs each for holding national championships in Senior and Junior category. In addition, NSFs are also assisted for upto six regional championships as preparatory to Nationals @ ₹ 1 lakh per championship. The assistance is primarily for the purpose of providing boarding and lodging, transportation etc. to participants.

Further, the Scheme of National Championships for Women, which was started in 1975, aimed at promotion of sports amongst women. Under this Scheme, national level competitions were preceded by holding of lower level competitions (District and State level) for which States/UTs were provided financial assistance as per norms. The Scheme of National Championship for Women was brought under Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) in 2010-11. As per guidelines for conduct of sports competitions issued on 26.5.2014, funding pattern for sports competitions conducted at block, district, State and national level for the National Sports Championship for women, funding norms are as under:-

Level of Competition	Funding pattern
Block	To be conducted by the States/UTs out of its own resources, if they so desire (optional).
District	A lump sum grant of ₹ 2.40 lakhs per District including boarding and lodging, travel expenses etc. @ of ₹ 20,000/- per discipline.

Level of Competition	Funding pattern
State Level	A lump sum grant of ₹ 1 lakh per District in the State/UT for 12 sports disciplines.
National Level	A lump sum grant of ₹ 10 lakhs per discipline (₹ 8.5 lakhs per discipline to be provided to host State/organisation and ₹ 1.5 lakh per disciplines to be utilised on medals, trophies, certificates, utility prizes etc.)

The scheme covers the following 12 sports disciplines divided into four groups for the purpose of conducting National Sports Festival for Women in the different States of the country with the collaboration of States Sports Councils:

Sl. No.	Group-I	Group-II	Group-III	Group-IV
1.	Basketball	Handball	Athletics	Kho-Kho
2.	Gymnastics	Hockey	Badminton	Kabaddi
3.	Swimming	Tennis	Table Tennis	Volleyball

Number of women participants in National Championship for women in 2013-14 was 306057.

Grants released for upkeep of stadia in Delhi

3058. DR. CHANDAN MITRA: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the total grants released/utilised for upkeep of stadia in Delhi and other places in the country during the last three years;

(b) whether Government is aware of dismal conditions of stadia in Delhi and large scale pilferage of fixtures and fittings from these stadia;

(c) if so, the stadium-wise details thereof along with the action taken by Government against the agencies responsible for maintenance of stadia; and

(d) the fresh steps taken by Government to ensure regular maintenance and upkeep of the stadia in Delhi and other places across the country ?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Sir, 'Sports' is state subject and the maintenance/ upkeep of stadia